



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,2nd December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
42	<a href="#">WP(C)/6253/2024</a> FIXED	LACHIT NATH <b>Versus</b> THE UNION OF INDIA AND 13 ORS	MR. J P DAS MS D DAS	DY.S.G.I.
43	<a href="#">WP(C)/6405/2024</a> B/O	UNION OF INDIA AND 4 ORS. <b>Versus</b> EX L NK MANGEILIAN VAIPHEI (NO. 4357672H)	MR. U K GOSWAMI MR. R K D CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024

22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
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27)	MR K BHUYAN	02-12-2024	To	03-12-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
55	<a href="#">WP(C)/6036/2024</a> FIXED	JAYITA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
<b>ADMISSION</b>				
56	<a href="#">WP(C)/6272/2023</a> FIXED	SRIMANTA DAS AND 42 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR P J DUTTA MR P J DUTTA MISS. J GOGOI	GA, ASSAM MS. J GOGOI MR B P BORAH MR P J DUTTA MR A CHALIHA, SC, FINANCE DEPT (R-9) MS A KALITA

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
56	<a href="#">Bail Appln./3383/2024</a> FIXED	REJIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
57	<a href="#">Bail Appln./3524/2024</a> FIXED	MOZBUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR SARFRAZ NAWAZ U U KHAN MR A AHMED	PP, ASSAM
58	<a href="#">Bail Appln./3614/2024</a> FIXED.	ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR. A DAS MR. N I KHAN MR. T SARMA	PP, ASSAM
<b>BAIL HEARING</b>				
59	<a href="#">AB/2411/2024</a> FIXED	BAIBHAB BIKASH DAS <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM
60	<a href="#">AB/2459/2024</a> WITH SCANNED COPY OF TCR, FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
61	<a href="#">AB/2614/2024</a> FIXED	KHUSHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
62	<a href="#">AB/2795/2024</a> FIXED	SAHAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
63	<a href="#">AB/2947/2024</a> FIXED	ABIR DUTTA <b>Versus</b> STATE OF ASSAM AND ANR	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR S HUSSAIN	PP, ASSAM SC, WATER RESOURCE
<b>ORDERS</b>				
64	<a href="#">AB/1809/2024</a> (BY SLIP)	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
65	<a href="#">Bail Appln./2396/2024</a> WITH SCANNED COPY OF CASE RECORD, (BY SLIP)	SATYA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PAUL	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM

66	<a href="#">Bail Appln./3393/2024</a> WITH SCANNED COPY OF CASE RECORD, (BY SLIP)	AJIBUR @ MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
67	<a href="#">Bail Appln./3482/2024</a> (BY SLIP)	RABEL AL AMIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN	PP, ASSAM
68	<b>WITH</b> <a href="#">Bail Appln./3479/2024</a>	IBRAHIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
69	<a href="#">Bail Appln./3612/2024</a> (BY SLIP)	PANKAJ DAS <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS. R BEGOM MR S RAHMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

98 [I.A.\(Civil\)/3705/2024](#)  
B/O  
in WP(C)/3415/2024

OUT SOURCED SECURITY WORKERS  
ASSOCIATION AND ANR

P BURAGOHAIN  
MR M BARMAN

GA, ASSAM  
SR. SC, APGCL

**Versus**

ASSAM POWER GENERATION  
CORPORATION LIMITED AND ORS

**WITH**

[WP\(C\)/3415/2024](#)

OUT SOURCED SECURITY WORKERS  
ASSOCIATION AND ANR

P BURAGOHAIN  
MR M BARMAN

GA, ASSAM  
SC, APGCL

**Versus**

ASSAM POWER GENERATION  
CORPORATION LIMITED AND 7 ORS

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
24	<a href="#">I.A.(Civil)/3710/2024</a> B/O in Mat.App./38/2024 <b>WITH</b> <a href="#">Mat.App./38/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX  XXXXXXX <b>Versus</b> XXXXXXX	MR K DAS   MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MR. D PRADHAN	DR. P AGARWAL   DR. P AGARWAL (LEGAL AID COUNSEL)

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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
42 <a href="#">W.P.(CrI.)/21/2024</a> FIXED	SMT. MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
43 <a href="#">WP(C)/5807/2024</a> FIXED, WITH LCR	KADER PARAMANIK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>WITH</b> <a href="#">I.A.(Civil)/3431/2024</a> <b>in</b> WP(C)/5807/2024	KADER PARAMANIK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ORDERS</b>			
44 <a href="#">I.A.(Civil)/3709/2024</a> CONNECTED WITH ITEM NO. 25 OF THE DAILY CAUSE LIST <b>in</b> W.P.(CrI.)/1/2023	SMT. NENGVAH KHONGSAI AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
<b>HEARING</b>			
45 <a href="#">WP(C)/6754/2018</a> FIXED, WITH LCR 2 FILES	HAFIZ UDDIN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MS. S NEWAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
<b>WITH</b> <a href="#">WP(C)/6758/2018</a>	NASIBON NESSA AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MS. S NEWAR MS. M K BROWN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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10)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
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16)	MRS. B SARKAR	03-12-2024	To	06-12-2024
17)	MRS. K DEVI	29-11-2024	To	09-12-2024
18)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
19)	MR M Z AHMED	02-12-2024	To	02-12-2024
20)	MS B DUTTA	02-12-2024	To	02-12-2024
21)	MR. A M DUTTA	02-12-2024	To	02-12-2024
22)	MR. M RAHMAN	29-11-2024	To	04-12-2024
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25)	MR. T N DAS	01-12-2024	To	12-12-2024
26)	MR. N BARUAH	02-12-2024	To	15-12-2024
27)	MR K BHUYAN	02-12-2024	To	03-12-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,2nd December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	<a href="#">WP(C)/6386/2024</a> B/O	DR. TARUN KUMAR DEORI @ DR. TARUN KUMAR DEORI <b>Versus</b> THE STATE OF ASSAM AND 41 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, HEALTH
55	<a href="#">WP(C)/6388/2024</a> B/O	ARUNJYOTI BHARALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	SC, EXCISE DEPTT.
<b>ADMISSION</b>				
56	<a href="#">WP(C)/5517/2024</a> FIXED	JAGANNATH DATTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. D C BORAH (CGC) DY.S.G.I.
57	<b>WITH</b> <a href="#">WP(C)/4972/2024</a>	MANABENDRA CHAKRAVORTY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
<b>ORDERS</b>				
58	<a href="#">I.A.(Civil)/3663/2024</a> IN WP(C) 3657/15 (D/O), B/O in WP(C)/3657/2015	MD. SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MD R ISLAM S K DAS N ALOM	GA, ASSAM SC, AG(R6) SC, FINANCE(R2) SC, PENSION(R3) SC, REVENUE
	<b>WITH</b> <a href="#">MC/82/2024</a>	MD. SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	S K DAS S K DAS N ALOM	GA, ASSAM SC, AG(R6) SC, REVENUE SC, PENSION(R3) SC, FINANCE(R2)

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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**[ For Monday,2nd December 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-V]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>- FOR MOTION -</b>				
52	<a href="#">Cont.Cas(C)/552/2024</a> FIXED	DR. KARABI BARUAH <b>Versus</b> SRI BULBUL BAISHYA AND ANR	MR. A BISWAS MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	MS. M BARMAN
53	<a href="#">WP(C)/5331/2024</a> FIXED	PRANJAL DUTTA AND ANR <b>Versus</b> SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
54	<a href="#">WP(C)/6137/2024</a> FIXED	M/S MANGALAM TRADERS <b>Versus</b> THE PUNJAB NATIONAL BANK AND 3 ORS	MR A K MAHESWARI	SC, PNB
55	<a href="#">WP(C)/6384/2024</a> B/O	MUKUL CHANGMA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR SAURADEEP DEY	GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
56	<a href="#">WP(C)/4946/2024</a> FIXED	TAMANNA FERDUSI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
57	<a href="#">WP(C)/6178/2023</a> FIXED	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
59	<a href="#">Bail Appln./3200/2024</a> WITH SCANNED COPY OF LCR. FIXED.	BALMIT MARAK @ AMITY RIPRANG MARAK <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
60	<a href="#">Bail Appln./3301/2024</a> WITH SCANNED COPY OF LCR. FIXED.	ABDUL RAHIM @ ABDUL <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>ORDERS</b>				
61	<a href="#">Crl.Pet./121/2024</a> WITH LCR ONE FILE (SCANNED). B/O	BASANTA DEV NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR. ABHIJIT MENA MS M R ROY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
41	<a href="#">I.A.(Civil)/2099/2020</a> FIXED in RFA/59/2020	SMTI PINKI BORAH SARMA <b>Versus</b> MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R ALI FOR CAVEATOR
	<b>WITH</b> <a href="#">RFA/59/2020</a>	SMTI. PINKI BORAH SARMA <b>Versus</b> MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2924/2024</a> in RFA/59/2020	SMTI. PINKI BORAH SARMA <b>Versus</b> LATE MAHAT CHANDRA DAS (SINCE DECEASED) AND 2 ORS.	MRS S GOSWAMI	
42	<a href="#">CRP/1/2024</a> B/O	RAJ KUMAR BORO <b>Versus</b> DEEPIKA DUTTA AND ANR	MR. A DHAR MD F FARIDI	MR S E M AHMADIA(R-1,2) MR A SHAH(R-1,2) MISS C S MARAK(R-1,2)

LEAVE NOTE OF ADVOCATES FOR 02/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>QUASHMENT</b>				
23	<a href="#">Crl.Pet./514/2015</a> FIXED.	SANDIP BOSE and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	MR.S C KEYAL(R-2) MS.P BARUAH(R-2) MS.G SARMAH(R-2) MRB KAUSHIKR-2 PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **BAIL HEARING**

12	<a href="#">AB/2812/2024</a> FIXED	MAHBUBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM A R MONDAL	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/12/2024

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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,2nd December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
58	<a href="#">Crl.Pet./1435/2024</a> FIXED.	B.S SIDHU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
<b>BAIL HEARING</b>				
59	<a href="#">AB/3008/2024</a> FIXED.	MD IBJARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. T CHUTIA MR. J P MORE	PP, ASSAM
<b>ORDERS</b>				
60	<a href="#">I.A.(Crl.)/1172/2024</a> CONNECTED WITH ITEM NO 49 IN THE DAILY CAUSELIST. in Crl.Rev.P./274/2024	DEEP JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BARUAH	PP, ASSAM
<b>HEARING</b>				
61	<a href="#">Crl.Rev.P./502/2022</a> WITH LCR FIVE FILES. FIXED.	ANJAN NATH @ ANJAN KR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/607/2022</a> in Crl.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 22**

**[CRIMINAL BENCH AND CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
68	<a href="#">RFA/30/2024</a> WITH OFFICE NOTE, WITH LCR, B/O	BARASHA BORAH BORDOLOI <b>Versus</b> DIGANTA BORAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
69	<a href="#">I.A.(Civil)/3655/2024</a> WITH LCR, B/O in RSA/197/2023	AMAL DEY <b>Versus</b> MANGAL MAJHI AND 7 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR. A K GUPTA MR. R S MISHRA (R-1 to 8) MS B SARMA (R-1 to 8)
	<b>WITH</b> <a href="#">RSA/197/2023</a>	AMAL DEY <b>Versus</b> MANGAL MAJHI AND 7 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR. A K GUPTA (R-1 to 8) MR. R S MISHRA (R-1 to 8) MS B SARMA (R-1 to 8)

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# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR MONDAY THE 02<sup>ND</sup> DAY OF DECEMBER, 2024 ]**

**[AT 02:00 PM]**

**BEFORE**

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

**[COURT NO: 17]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT THE PRINCIPAL SEAT AT 02:00 P.M.]**

## **ORDERS**

1. Review Pet./8/2024  
(FIXED)

DSC HYDRO POWER  
PRIVATE LIMITED AND 2  
ORS

VIJAY JAMOH  
A LAL

LISSING PERME  
GA (AP)  
SC(POWER)

## **VERSUS**

THE STATE OF AP AND  
2 ORS